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# Exhibition of photographs

(ii) Notification G.S.R. No. 1758, dated the 21st November, 1967, publishing the Cardamom Board Service (Recruitment) Rules, 1967, under sub-section (3) of section 33 of the Cardamom Act, 1965. [Placed in Library. See No. LT-238/68.]

### ENQUIRY RE CALLING ATTENTION NOTICE ON WEST BENGAL SITUATION

BHUPESH GUPTA (West SHRI Bengal): Sir, I do not wish to disturb vou. I understand that you have admitted or considered a calling attention notice regarding West Bengal situation. Now, these people have come here-P. C. Ghosh and othersand may be are currently engaged in talks. I have also come from Calcutta and I may inform you that I have already met the Prime Minister and submitted a note to her on the West Bengal situation but I have also given a calling attention notice. I would request that in the larger national interest of the country you ask the Prime Minister to make a statement. My notice is very simple and says:

"The astonishing and provocative invitation by the Prime Minister to P. C. Ghosh and other leaders of the Congress PDF alliance for talks with her today in complete disregard of the fact that the illegal Ghosh Ministry has no majority at all on the State Assembly, this fact having been established beyond all doubt."

I do not wish to say very ouch. I will have a chance to speak on the subject during the debate on the President's Address. Sir, I nave prepared a note on it in order to establish how it is entirely worng for her to call them here; they have no business to come here. I have given a kind of an that note as aide memoire to her and I have explained to her the position. Everything I have done before I came here. Now I only request you to ask the Prime Minister to make a statement in regard to this matter. We should satisfy the

#### in the Central Mall

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people of West Bengal. 40,000 people have gone to prison—a thing that has never happened in the history of the freedom struggle—in a single move-ment, not to speak of Bengal alone. You can understand. The jails are full; they cannot take people in jail\_ now. And they have come here . . .

MR. CHAIRMAN: No speech.

SHRI BHUPESH GUPTA: Now: P. C. Ghosh, Atulya Ghosh, P. C. Sten, P. C. Chunder, the whole lot of them have come to conspire here so that they can stick on having lost the majority.

MR. CHAIRMAN: I am sure a state-ment will be made.

The House stands adjourned till 2.09 \* P.M.

The House then adjourned for lunch at five minutes past one of the clock.

The House reassembled after lunch at two of the clock. THE VICE-CHARK-MAN (SHRI M. P. BHARGAVA) in the . Chair.

RE. EXHIBITION OF CERTAIN PHOTOGRAPHS IN THE CENTRAL HALL OF PARLIAMENT HOUSE

श्री राजनागयण (उत्तर प्रदेश):

श्रीमान, एक मेरा व्यवस्था का सवाल है। म्राज यहां पर हमारा एक प्रश्न था कि स्रप्ने जी विरोधी ग्रान्दोलन में रेलवे की कितनी क्षति हई है। ग्रभी मैं ग्रा रहा था तो मैंने देखा कि इस सम्बन्ध में तमाम पिक्चर लगी हुई हैं सेंट्रल हाल में जिसमें केवल एक पक्ष है, जनता की भीड़ की मब फोट दिखाई गई हैं और पुलिस की गोली से कितने मरे. कहां मरे, कितने डंडे खाये, इसको कही पर उसमें चर्चा नही है। तो मेरा यह कहना है कि यह बहुत ही गलत चीज है किमी चीज को पाार्ट में दिखाना ग्रोंर वहां खाना सेंट्रल हाल में जहां पर राष्ट्रपति महोदय दोनों सम्मिलित सदनों को सम्बोधन करते है। तो मेरा निवेदन आपसे यह है कि चूि वहां पर एक पक्ष दिखाया गया है इ ग्लिये आपका कूछ रेमा प्रादेश होना चाहिए

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दसरा पक्ष भी दिवायाँ भं: जॉय ्या उसके ऊपर कोई ऐमी कार्रगई का जाय ैकि जिन्होने जनता को बदनाम काने के निये ेपिक्चर का एक अर्थ वहां पर दिवाया है <sup>%</sup>उनके <del>ऊ</del>पर विशेषाधिकार अवहेलना का प्रश्न प्रस्तुत किया जाय श्रौर उनको दंडित यही हमारा ग्राप से कहना है। ं किया जाय । SHRI BHUPESH GUPTA (West <sup>•</sup> Bengal): I have a submission to make. The matter is serious. For the first -time we are having the atrocious exhibition of posters there in order to our .slqosq Now, Sir, defame Parliament's Central Hall is not meant for it. I should like to know whether the picture posters of the police atrocities in Calcutta, during the last several weeks which have been displayed in various parts of the country will be allowed. I demand that the Central Hall be made available for display of those posters of police atrocities under this illegal Ghosh Ministry and if that is not done, it will be clearly known that the Government is trying to denounce our people, stigmatise our people and defile our fair name by displaying the things which have been shown there. What about the police oppression. how the police behave, how the police make lathi-charges, shootings, etc? I should like to know what would happen if, for example, in the Madras Assembly these things are displayed. would Not only that I expect Mr Annadurai to display these things, the police atrocities in West Bengal and place them inside the Assembly House. That will be Mr. Annadurai speaking. I would expect Mr. Namboodiripad also to take similar steps to display these things. It is a very serious matter. Was the permission of the Chair taken? How is it being used? Now, it seems that the Central Hall is being turned into a propaganda centre of the Home Department of the Government of India, if not of the AICC. We should like to know it. Many such things have happened in the past. You have had the movement for linguistic : States. You had many other movedid take place, but never did it occur to the Government of the day, to Prime Minister Nehru, that such posters should be brought or pictures should be brought to be displayed in the manner in which it has been done here. I request you, Sir, to immediately get in touch with the Speaker and issue necessary orders, so that these things are removed, because otherwise it will only aggravate feelings. It is good but then we should also discuss simultaneously in the in what circumstances House the incidents took place, why they took place and what happened on the other side. All this should be taken into account. I do not know, but 1 feel like going there and tearing every single poster, but then you will say that I am not behaving with dignity and so on. I hope that we will not be driven to such a step.

Now. Sir, as you know, when we brought up this exhibition about the Bengal atrocities, which was shown in Hyderabad, it was widely appreciated by the people and commented favourably by the press. When our people are subjected to such terror oppression, I do not and know whether that will be shown here. We are not allowed even to bring these to the Lobby or anywhere in Parliament House. Therefore, it is atrocious behaviour on the part of the Government. The Ministers responsible or the Government have committed a grave impropriety and certainly an atrocious act. I know that the House is under the jurisdiction of the Speaker. know you are not a displaced T person either. Every Member has certainly a right to comment on it. The Chair has to take up the issue with whoever is responsible for the House, I know on a similar occasion Dr. Radhakrishnan took up such matters, when a certain police force was sought to be introduced or a policeman came within the precincts . . .

श्वी राजनारायगाः वहां का पाप भी हभारा सचिवालय देता है ।

SHRI BHUPESH GUPTA: Now, Sir, therefore, I am not going into

#### 2009

## Exhibition of photographs

[ 19 FEB. 1968 ]

in the Central Hall

though I do not feel as much agitated as my friends, Mr. Bhupesh Gupta or Mr. Rajnarain, I think the exhibition in the Central Hall has been done a little too crudely. I would have relished it very much if these pictures had been hung at the place where used to hang the pictures of we Naga atrocities, to the left of the the Central Hall. to entrance Having done it in the very Central Hall itself, probably they have transgressed the normal decorum and dignity that should be due to both the Houses of Parliament. It must be either the Railway Minister or the Railway Ministry who must be responsible for it. It think it would be better for them if they remove it to that corner; but, Sir, at the same time I would not hesitate to condemn with the strongest of terms the damage that has been caused to the national property of India, railway property and other property. Anybody who has done it under whatever provocation has done a similar act like that of the Naga hostiles. It is in no way inferior to the actions of the Naga hostiles whom we condemn unequivocally. I think all Members including my friends, Mr. Bhupesh Gupta and Mr. Rajnarain, would condemn these things because these involve serious loss of national property, whether it is in the Railways or elsewhere. They must be condemned.

श्री राजनारायए। : श्रीमन, मैंने एक पौइन्ट ग्राफ ग्रार्डर पछा था कि क्या हमको बताया जा सकता है कि जैसे वहां लिखा हुन्रा है गोरखपर स्टेशन, तो क्या वह करेक्ट पिक्चर गोरखपूर स्टेशन का है; वहां पर लिखा हुग्रा है सिसवा स्टेशन तो क्या वह करैक्ट पिक्चर है सिसवा स्टेशन का ? इसलिये मैं मंत्री जी से कहना चाह़ंगा कि जो पिक्चर वहां रखा हुमा है क्या वह कहीं के एक छोटे प्रोसेशन का पिक्चर लेकर किसी स्टेशन के नाम पर लगाया जा सकता है? यह फ़ाड है, यह चीटिंग है और धोज़ा किया गया है रेने किपार्टमेन्ट से....

the legal technicalities of it. I would appeal to the Members opposite. We may have our views in regard to this As you know, on the question. language problem we want a solution not by any kind of incidents but by discussion, negotiation, talk, mutual consultation and through a national consensus. Therefore, you understand our attitude, but what is going on. On the one hand, we are told that there would be an attempt to arrive at a consensus. On the other hand, kind of provocative we find this posters being displayed in the Central Hall. Therefore, I do submit to you, Sir, knowing your difficulties, that you take it up, our House and the Chair take it up with the authorities concerned, who are responsible for this building and premises and the Govowes an explanation. ernment We should like to know at least which Minister or Ministry is responsible for this exhibition that is going on there. This certainly you can find out through your agency or the Secretariat. The Leader of the House is here. He should tell us how it came to be displayed. Who is "esponsible it? Has he been consulted? I for should like to know it. He is the Leader of the House. He should realise that we may have our reaction to this matter. We have our feelings and our reactions to such matters. Our urges are being completely ignored an₫ defied by the Government day after day and yet you expect these institutions to function in the normal way.

again submit, in all humility, I you kindly apply your mind. You are a very fair-minded man. I know you belong to a particular Party to which normally people should not belong, but you are a good man. All the same you are now in the Chair. We may have our differences, but we have lived with you and worked with you. I should like, therefore, to appeal to you in all earnestness that you should take proper steps to stop this kind of provocative, one-sided, insulting exhibition.

SHRI LOKANATH MISRA (Orissa): Mr. Vice-Chairman, even

श्री राजनारायणः क्या इस तरह ते उस चीज को दिखाना सही है?

र्श्वा शालभद्र याजी (बिहार): ग्रपने कुकमों को आप छिपाना चाहते हैं।

SHRI R. T. PARTHASARATHY 1 (Madras): Mr. Vice-Chairman. Mr. Rajnarain and Mr. Bhupesh Gupta have been pleased to raise two very important points this afternoon on floor of the House. the The first raised was whether in the Central Hall of Parliament these photographs showing the damages caused all over India due to the agitations that have happened in recent times could be exhibited, and that that casts a reflection on some of the Members. That ultimately means that Shri Bhupesh Gupta and Shri Rajnarain did not like these things to be exhibited. I would like to submit that this House is the custodian of the property of the entire India. If we are the custodians, it is within the purview of the Ministry or the Government to bring before the House. before the Members, as to exactly what happened during the agitation when the anti-social elements destroyed the public property. which is the people's property. But the hon. Member, Mr. Bhupesh Gupta, does not realise that the Minister has attributed any motive not to any particular party. Even in the footnote he has not described that something has been done very wrongly, dragging some party or another. So, it is absolutely within the purview of the Government and it is but right that the Government has brought it the Central Hall of Parliament in where hon. Members are there. That number is one. (Interruption) Please bear with me.

The other point which my hon. friend, Mr. Bhupesh Gupta, raised was with reference to why Govern-

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ment has not brought the pictures where police have committed. according to atrocities. Though Mr. Bhupesh Gupta and his party it may be so, according to the Government the police have never exceeded their power. Where the Government does not admit that they have exceeded their power, it is not the business of the Government to put up such pictures as my hon. friends says should be put up. \*\* 40

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Dharia.

SHRI BHUPESH GUPTA: Even puppet P. C. Ghosh has to say that they did it . . .

SHRI R. T PARTHASARATHY: We will never up it

SHRI BHUPESH GUPTA: Even puppet P. C. Ghosh said that the police had exceeded their authority in Calcutta,

VICE-CHAIRMAN THE (SHRI M. P. BHARGAVA): Mr. Dharia. express his opinion,

SHRI M. M DHARIA (Maharashtra): Mr Vice-Chairman, I think we should discuss the issue in a very dispassionate manner. I do feel that so far as Parliament House is concerned, it is not the exclusive property of the Government. It is the property of all the parties including the party in power. So. under these circumstances, so far as this loss to the national property is concerned, if it is to be exhibited, I do feel that the leaders of all parties should have been consulted prior to such sort of exhibition. At the same time I would like to make it very clear that the pictures that are exhibited I have seen them with my own eyes, and I would like to request the Ministry concerned not only to spread these pictures among the Members out circulation of such pictures should go to the various schools anđ even colleges also, because let them realise, let the country realise how these damages are being done by antisocial and unpatriotic elements in the

#### 1013 Re Calling Attention

[19 FEB. 1968] notice on West Bengal 101.1 situation

country. Today only I read in the press a very disturbing news whereby the students from Madurai have decided not to sing the National Anthem and not to participate in the programme of flag-hoisting. They have taken one more decision.

10 a.t.

SHRI R. T. PARTHASARATHY: It is not the entire students of Madurai. It is only the Anti-Hindi Agitation Council of students of Madurai.

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'SHRI M. N. DHARIA: I am coming to it. This is the decision taken by the Anti-Hindi Agitation Council of students from Madurai, and there they have taken one more decision whereby they have decided to hold meetings all over Tamilnad for liberation of Tamilnad from the Indian Union. If such sort of anti-national activities are spreading in the country, if such sort of anti-national activities are taking place, and to curb these activities if some violence takes place, it is not Government's responsibility but of those leaders who are encouraging such activities in the country. In that direction my appeal is, let us not bring such issues which create controversies, let us take the leaders of all parties into confidence, and Government should not exhibit that in the Central Hall as has been done today. At the same time Government should bring to the notice of all Members, of all students, of all the saner elements in the country what has happened in the country. In this light I do feel that such things which inflame the feelings of hon. Members on the other side should not be exhibited. Besides, one more point. As per my information again the Central Hall comes under the jurisdiction of the Speaker. So in that way these feelings of ours should be conveyed to the Speaker of the Lok Sabha.

अी प्रतुल चन्द्र मित्र (विहार): उपसभाध्यक्ष महोदय, मैं नहीं समझता हूं कि किसी राजनैतिक उद्देश्य से रेलवे 182 R.S.—8

मिनिस्ट्री ने ये तसवीरे सेन्ट्रल हाल में रखी हैं। ग्रसली बात यह है, उनका उद्देश्य यही होगा कि जो भी म्रांदोलन होता है उससे देश की सम्पत्ति का क्या नकसान होता है उसकी ग्रोर ध्यान लाने के लिये उनको वहां पर रखा गया है। इसमे हर पार्टी के लोग जो आंदोलन के समर्थक हैं उनको चाहिये कि लोगों को समझाएं यह आत्मघाती चीज हो रही है, जो निजी सम्पत्ति है वह सम्पत्ति बर्बाद की जा रही है। इसीलिये मैं समझता हुं यह ग्रगर इस तरह से दिखाया गया है तो कोई गलत चीज नहीं है । हर रोज ग्रखवार में हम देखते हैं, बहुत सारी तसवीरें छपती हैं ग्रौर देखने में, नजर में, आती हैं। हां, उसमें यह बात नहीं कही गई है कि किम वजह से हुन्रा है। मुझे जांच करने से मालूम हु**वा** कि 1966 साल के बाद जो नुकसानी हुई, उस समय यह भाषा ग्रांदोलन तहीं हग्रा, लेकिन एक डेढ़ साल के ग्रंदर की बात है यह शुरू बंगाल ने किया और यह बात ठीक हैबंगाल देश को "लीड" देता है, रेलवे प्रापर्टी की नुकसानी करने में भी, बर्बादी करने में भी। तो बर्बादी करने में भी यही नेतृत्व किया है। शुरू में उसने जो गलत तरीका बनाया है हर एक प्रान्त ग्रब उसको फालो कर रहा है। इसीलिये मैं समझता हूं यह सबको मालूम कराने के लिये हर पार्टी केनेता मिलें ग्रौर इसको देख लें कि यह कितना नुकसान हो रहा है देश में और मै समझता हं यह बहुत ग्रच्छा काम किया है जो इस तरह का एक्जिबिशन लगाया है, ग्रौर इस तरह का एक्जिबिशन ग्रौर भी जग हों में होना चाहिये । इसके लिये हर पार्टी की मंजूरी क्यों ली जाय, यह मै नही समझता हूं। ग्रगर यह झूठ बात दिखायी गई है तब तो वह सही था, जैसा कि राजनारायण जी ने कहा कि गोरखपूर स्टेशन का जो फोटो दिखाया

1015 Re Calling Attention [RAJYA SABHA] notice on West Bengal 1016 situation

(भी मनुल चन्द्र मित्रा)

गया है वह सही नहीं है। ग्रगर वह सही नहीं हैतो मैं ऐसी चीज का विरोध करता हूं। लेकिन ग्रगर वह सही प्रचार के लिये दिखलाया गया है तो मैं समझता हूं कि उसमें किसी किस्म की हानि नहीं हुई। सेन्ट्रल हाल में तसवीरें रखने से कोई गलत काम नहीं हुग्रा है।

SHRI BROHMANANDA PANDA (Orissa): Sir, this is a very simple thing and we are unnecessarily making it complicated and we are looking at it a<sub>s</sub> partisans. As Mr. Rajnarain pointed out, this sort of display cannot be treated as done in good taste. I may point out that here visitors to the Visitors' Gallery are allowed through passes. To the Central Hall also, we allow outsiders who get a pass and they go there. So, it amounts to something just like the throwing of the leaflets from the visitors gallery about which we took action last year. It is an insult to the House and to all Members of Parliament. It does not matter who has done it. Government has a machinery. It can propagate these things elsewhere. It can bring those people to book, people who are anti-social or anti-national. But such display in the Central Hall or in the Lobby is not proper. Government also belongs to a party. Because they are in a majority they cannot think that everything inside the Central Hall or in the premises of Parliament is their private property. Something may not be sacred to them, which is sacred to us. I do not approve of wasting Government money or national property or attacking trains and other things. Nobody will think of encouraging this. No man who is rational will ever think in these terms. Why then do they show them in the Central Hall as if no Member is aware of it? Has the Government the idea that we are uninformed, and unintelligent and that we do not know what is happening outside? Therefore, this display could have been

done elsewhere, not in the Central Hall or in Parliament's premises. I humbly suggest that such things should not recur in future, things like displaying photographs or posters in a partisan manner inside Parliament's. premises.

श्री गोंडे मुराहरि : (उत्तर प्रदेश): उप सभाध्यक्ष महोदय, मै ग्रापसे एक दरख्वास्त करना चाहता हूं कि प्रदर्शनी करने के कई जरिये होते हैं। ग्रौर कई जगह हं। सकती है जहां पर कि प्रदर्शन किया जा सकता है। ग्रगर रेलवे मिनिस्टरी को इतनी दिलचस्पी थी कि वह ग्रपनी रेलवे प्रापर्टी को जो कि डैमेज हो चुकी है, उसको दिखलाना चाहती थी, तो कनाट प्लेस में, जहां पर एल॰ ग्राई॰ सी॰ का ग्राउन्ड है, वहां पर इस तरह की प्रदर्शनी करके कर सकती थी ग्रौर किसी को इस बारे में एतराज भी नहीं होता।

श्री म्रजुंन म्ररोड़ाः (उत्तर प्रदेश): क्या ग्राप वहां पर देखने जायंगे ?

श्री गोडे मुराहरिः क्या ग्राप इस तरह की बद्धिहीन प्रदर्शनी को देखकर यह देखना चाहते हैं कि रेलवे प्रापर्टी का इतना नकसान हम्रा है? इस तरह की जो प्रदर्शनी की गई है जिसमें पार्लियामेट के सदस्यों को यह दिखलाया गया है कि रेलवे की प्रापर्टी को इतना डैमेज हरा है. उसको मैं एक इन्सल्ट सम्झत ह। कोई भी पार्लियामेंट का सदस्य ऐसा नहीं होगा जो यह नहीं जानता होगा कि रेलवे की पापर्टी को इतना नुकसान हुआ है। तो फिर इस तरह की प्रदर्शनी करने का मतलब मेरी समझ में नहीं म्राता है? यह तो हिन्दूस्तान की जो जनता है उसकी इन्सट करना है ग्रौर यह ठीक भी है क्योंकि यह सरकार 20 सालों से उसकी इन्सल्ट करती ग्रा रही है। जनता के उत्पर मोली चला रही है। मैं यह भी

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चाहता हूं कि जितने गोलीकान्ड हुए हैं उनकी फोटो भीदिखलाई जाय। मैं यह भी चाहंगा ....

SHRI BHUPESH GUPTA: In 1965 in Tamil Nad they carried on the linguistic movement; the police shot them.

श्री गोडे मुराहरिः मैं यह भी चाहंगा कि जितने भी गोलीकान्ड हुए हैं उन सबकी प्रदर्शनीकी जाय। इस बात की भी की जाय कि जो मिनिस्टर **प्र**दर्शनी करप्शन में पकडे गये हैं ग्रौर जिनका इस्तीफा हग्रा है, उनके भी फोटो लगाये प्रौर दिखलाये जायं । जो मिनिस्टर कर जान से संबंधित हैं, उनके बारे में भी प्रदर्शनी की जाय तब जाकर लोगों के.सामने सही चित्र ग्रायेगा कि सरकार की तरफ से कौन कौन से कुकर्म हो रहे हैं ग्रौर जनता की तरफ सेक्या हो रहा है। इमलिए मैं ग्रापसे ग्रदब केसाथ चाहूंगा कि जो फोटो लगाये गये हैं उनको तूरन्त हटा दिया जाय, नहीं तो मैं समझता हं कि यहां का मेम्बर कोई ऐसा होगा जो खुद जाकर हटा देगा। इसलिए मैं दरख्वास्त करता हं कि उन फोटों को हटा दिया जाय।

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Poonacha, have you anything to say?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): Sir, may i submit to this honourable House that there was not the least intention on the part of the Ministry or myself in trying to apportion blame to any party or any individual in this particular regard? The only anxiety on my part was about the magnitude of the losses that have been taking place in the Railways; particularly knowing the importance of the Railways and the service that the Railways are expected to render, I felt that it would be perhaps helpful for the hon. Members to

know the magnitude of the losses that have been caused to Railway property.

I am quite aware of the fact that the Central Hall is not a place for exhibition. But as on earlier occasions, this has been approved by the hon. Speaker that these photos may be placed in the Central Hall for the benefit of the hon. Members who would naturally be wanting to know what is happening in respect of these various attacks on Railway property. I can very well understand Mr. Dharia's point. I have sought the express permission of the Speaker and with his permission, this has been done. It has not at all been done with any intention of trying to put the blame at the door of anybody. It is just а factual position which we wanted to show; I honestly felt today that hon. Members perhaps would be wanting to know about those things. Several questions were also asked in this regard: informations have been furnished. And I thought that this would add to the informations that we have been supplying from time to time to the hon. House.

SHRI BHUPESH GUPTA: Sir, I am not going into anything more. But you will have noted that he said in his speech that he sought the permission of the Speaker.

#### SHRI G. MURAHARI: Written?

SHRI BHUPESH GUPTA: He had never mentioned that he even referred the matter to the Chairman for his concurrence or for his opinion. We are also Members of this Parliament, we also go to the Central Hall. The Joint Session takes place in the Ceniral Hall. Maybe, the Speaker is technically in charge of the Central Hall. But the fact it is in the use of the Members of the two Houses brings the Chair into the picture. Therefore, Sir, I say that the Government has behaved, even Mr. Poonacha has behaved, WIONE very in this matter in a Manner . .

#### 1019 Re Calling Attention [RAJYA SABHA] notice on West Bengal 1020 • situation

AN HON. MEMBERS: No, no.

SHRI BHUPESH GUPTA: . . . regarding this House

[Some hon. Members stood up in their seats.]

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Bhupesh Gupta. will you please take your seat? This kind of an endless debate we have to put an end to. We have spent 30 minutes on this. Please, no further,

श्री राजनारायण : मैं एक इन्फार-मेशन जानना चाहता हं। अभी माननीय मंत्री जी ने कहा कि उन्होंने स्पीकर से इस बात की परमिशन ले ली थी, तो क्या वह लिखित थी या मौखिक थी? जिस तरह से सैकर्ड लोगों को गोली से भन दिया गया है, संगीनें उनके ऊपर चलाई गई हैं, हमें भी पुलिस ने घसीटा, उसके पिक्चर हमारे पास हैं ग्रौर कल मैं उनकी यहां पर बांट दूंगा, यह ग्रापको मालम हो जाना चाहिये। तो मैं यह जानना चाहता हं कि स्पीकर महोदन ने लिखित ग्राज्ञा दी या मौखिक? मिनिस्टर महोदय ने जो आज्ञा मांगी थी क्या वह किसी डेफिनिट चीज के लिए मौर दिखाने के लिए मंगाई थी। हो सकता है परमिशन मांगी हो सारी चीजों को दिखाने के लिये।

उपसभाध्यक्ष : (श्रीं महार्बार प्रसाद भागंव): इस विषय में वाद-विवाद नहीं होना चाहिये। ग्रापने एक प्वाइन्ट के लिए कहा था ग्रौर ग्रव कृपया बैठ जाइये।

श्री राजनारायणः हमारे तीन .भ्वाइन्ट हैं ग्रौर हमारे तीनों प्वाइन्टों को . इधर उधर जगलरी से नहीं हटा दिया जाय। हमारा प्वाइन्ट यह है कि क्या इस मरकार को ग्रधिकार है कि वह सेन्ट्रल हाल में किसी किसी चीज का पूरा पिक्चर दिखलाये या ग्राधा दिखलाये चाहे पर-मिशन हो या न हो ?

दूसरा प्रश्न यह है कि सेन्ट्रल हाल में जिसका प्रयोग राज्य सभा के सदस्य उसी झधिकार के साथ करते हैं जिस श्रधिकार के साथ लोक सभा के सदस्य करते हैं, बिना राज्य सभा के चेयरमैन के सामने सारी बातों को लाये इस तरह के चित्नों को दिखलाया जा सकता है?

तीसरी बात यह है कि हमारे सचि-वालय का जहां पर श्री गोयल साहब बैठने हैं जो सूचना ग्राफिस है जहां से हम लोगों को सेन्ट्रल हाल में जाने का पार-पत्र मिलता है. ग्रगर वह हमारे ग्रधिकार में नहीं है, तो हमारा सचिवालग बहां जाने की ग्राज्ञा क्यों प्रदान करता है कि वहां जायं या न जाय। मैं बहुत दुःख के साथ कहना चाहता हूं कि जब हमको पुलिस ने घसीटा ग्रोर उसके पिक्चर बनारस के तमाम ग्रखबारों में छग चुके हैं, तो उनको भी हम दिखला सकते हैं क्योंकि सेन्टल हाल से हमारा संबंध है।

चौथी बात मैं यह जानना चाहता हूं कि जब बाहर के किसी ग्रादमी ने यहां पर पर्चा फेंका थातो उसको दंड दिया गया । हमारे मानर्नाय हाथी साहब ने कहा था कि जिसने भी यह काम किया उसने कंटेम्प्ट ग्राफ दी हाउस किया ग्रौर उसके ऊपर विशेषाधिकार का सवाल उठाया जाय ग्रौर उसको दंड दिया जाय । मैं यह पूछना चाहता हूं कि जिसने सेन्ट्रल हाल में पिक्चर लगाये हैं उसके संबंध में भी यही नीति ग्रपनाई जानी चाहिये । (Interruptions)

SHRI M. M. DHARIA: Mr. Vice-Chairman, Sir, I would like to submit to the hon'ble Railway Minister that the Central Hall is a place where all the Members from various parties from the Lok Sabha and the Rajya Sabha assemble over a cup of tea in order to maintain a cordial atmosphere. I would request him to reconsider his decision which has inflamed the feelings because the Central Hall is a place where the Members sit together over a cup of tea and forget their differences. Therefore, he should take into consideration the feeling of the House and have his own decision.

[Several hon'ble Members stood up in their seats.]

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Order, order. Now I am on my legs. Mr. Yajee, please sit down. Mr. Bhupesh Gupta, will you resume your seat? I have heard all the hon. Members about what they had to say about the pictures which have been shown in the Central Hall. By arrangement the Central Hall. By arrangement the Central Hall. By arrangement the Speaker. I am asking the Secretariat to send the proceedings of this House to the Speaker for his consideration and such action as he may feel necessary. President's Address. Mr. Bhupesh Gupta.

SHRI BHUPESH GUPTA: Mr. Vice-Chairman

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Will you resume your seat? The Railway Budget has to be placed.

THE BUDGET (RAILWAYS), 1968-69

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): Sir, I beg to place the Speech and the Railway Budget that was presented before the Lok Sabha on the Table of this honourable House.

SHRI BHUPESH GUPTA (West Bengal): What a job.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Formalities have to be gone through.

SHRI BHUPESH GUPTA: I agree That is why I yielded. on Presidents' Address 102

MOTION OF THANKS ON THE PRE-SIDENT'S ADDRESS-contd.

SHRI BHUPESH GUPTA (West Bengal): Mr. Vice-Chairman, Sir, when I read the President's Address I had the feeling that it has been prepared immediately after the Hyderabad Session of the A. I. C. C. at the Jantar Mantar Road in New Delhi where the A. I. C. C. office is located.

SHRI ARJUN ARORA (Uttar Pradesh): No. It was not prepared at Jantar Mantar Road. It was prepared at Asaf Ali Road.

SHRI BHUPESH GUPTA: I regret to say that the President has completely ignored the realities of the presen**t** day, economic and political situation, and has spelled out in his so-called Address a compendium of the speeches of Shri Morarji Desai, Shri Profulla Ghosh and Shrimati Indira Gandhi. A collection of the gems of wisdom from those quarters does not make a Presidential Address to the Joint Session of the two Houses. After all, the Address is supposed to give a lead to the nation and set the pace of the nation for the year that is ahead. Nothing of the kind has been done. I am sorry that we lost a good Vice-President into such company. 25 T

In his Address the President, in line with the mentality with which the Exhibition is being displayed, has mentioned—I will read out some portion:—

"It is a matter of concern that there has been a recrudescence of divisive forces causing conflicts and violence either in the name of region or language or community. This is a matter for deep national concern transcending . . ."

Then it goes on to say:---

"It is a matter of deep regret to Government that there should be